CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

OA No.500/93

Wednesday, this the 16th day of November, 1994.

C O R A M

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

- 1. A Albert, Khalasi Helper, Office of the Chief Train Examiner, Southern Railway, Ernakulam South.
- 2. AR Ashokan, Khalasi Helper, Office of the C & W Supervisor, Southern Railway, Ernakulam Marshalling Yard.

....Applicants

By Advocate Shri TC Govindaswamy.

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- Union of India through the General Manager, Southern Railway, Madras.
- 2. The Chief Personnel Officer, Southern Railway, Madras.
- The Divisional Personnel Officer, Southern Railway, Trivandrum.

....Respondents

By Advocate Shri Thomas Mathew Nellimoottil.

ORDER

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicants seek a direction to depute them for Diesel Conversion Course. Their request in this behalf was rejected on the ground that they had no "foot plate experience". In similar cases (OA Nos. 50/93, 178/93, 487/93, 694/93, 1282/93, 1424/93, 1554/93, 1696/93, 2148/93, 306/94, 983/94, 1010/94 and 1203/94), we have issued a direction to second respondent to consider the question of eligibility. Applicants may also make a representation before respondent, Chief Personnel Officer and the said officer shall pass a reasoned order

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on the representation within four months of the date of receipt of the same.

2. With this direction, we dispose of the application. No costs.

Dated the 16th November, 1994.

PV VENKATAKRISHNAN ADMINISTRATIVE MEMBER Lank avannan CHETTUR SANKARAN NAIR (J) VICE CHAIRMAN

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